

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1124
ANSWERED ON:02.08.2006
SPECIAL FUNDS FOR PHYSICALLY CHALLENGED SPORTSPERSONS
Joshi Shri Pralhad Venkatesh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total number of physically challenged sportspersons who participated in international sports events during the last two years i.e. 2004-05 and 2005-06;
- (b) whether the Government is aware that some of the physically challenged sportspersons were not able to reach the tournament venue outside the country for want of funds and timely Government aid ;
- (c) if so , the details thereof ;
- (d) whether the Government has any proposals to institute a special fund for such purposes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor ?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

- (a) In terms of the information furnished by the Paralympic Committee of India (PCI), 115 Physically Challenged Sportspersons have participated in International Sports Events in 2004-05 and 2005-06.
- (b) to (f): The Ministry of Youth Affairs & Sports has given recognition to Paralympic Committee of India on 5th October, 2005 and placed it in the `Priority` category. Since then, PCI is eligible for Central assistance for conducting sports events in India and participating in tournaments abroad in accordance with the approved pattern under the Scheme of Assistance to National Sports Federations. No instances of non-provision of assistance as per the approved Scheme have been brought to Ministry's notice by the recognised Federation since the Federation was recognised. The question of providing Government assistance before the date of recognition does not arise.